

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2012 &
IA no. 397 of 2012

Dated : 10th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan with
Ms. Richa Bharadwaja for R-1.
Mr. Sitesh Mukherjee
Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Srivastava for R.2

ORDER

As agreed by the learned counsel for the parties, post the matter for further hearing on **11.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson